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**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 22.08.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**


C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 293/15	IA 84/17 & 87/17 in TP 154/17	Hearing	391/394	Add Realty Ltd.,


SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	Sinchana M.R for Prerna Hathi	ROC/RD	
2.	Prasanna P For VCB Associates	Petitioner	

**ORDER**

Counsel for Petitioner is present. Smt. M.R Sinchana, Standing Counsel for ROC & R.D is present. I.A 87/17 is taken up today. This application is filed for amendment of the scheme of Amalgamation on the ground that, there is typographical error occurred in the scheme and request the Tribunal to allow the I.A 87/17. Standing Counsel for ROC & R.D has reported no objection. Therefore, Application filed in I.A 87/2017 is allowed vide separate order. For carrying out Amended copy and for filing amended copy list it on 05/09/2017.

I.A 84/17 is also taken up today for amendment with regard to appointed date from 1<sup>st</sup> April 2015 to 1<sup>st</sup> April 2016. Standing Counsel for ROC & R.D has reported no objection. Therefore, Application filed in I.A 84/2017 is allowed vide separate order. For carrying out Amended copy and for filing amended copy list it on 05/09/2017.

  
Member (T)

  
Member (J)